

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 66

Dated Guwahati, the 21st September, 2020

In partial modification of earlier Notification No. 65 dated 17.12.2019, Hon'ble the Chief Justice (Acting) has been pleased to nominate/reallocate the following Hon'ble Judge under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judge for the Districts shown against His Lordship's name:

Name of Hon'ble Judge	States/Districts
Hon'ble Mr. Justice Manojit Bhuyan	Kamrup (Metro), Dibrugarh and Tinsukia districts of Assam.

Portfolio Judges of rest of the Districts shall remain same as per earlier Notification No.65 dated 17.12.2019.

This order will come into effect immediately.

By Order,

Sd/ Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 13/ 2006 (Pt)/ 2472-2487 / G, Dated 21st September 2020.

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Court Manager, Gauhati High Court, Guwahati
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 10) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 11) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
- 13) The Court Master, Court No. _____ Gauhati High Court, Guwahati.
- 14) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16) The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

21/9/2020
24/9/2020